NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM ______

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/2016

NAME OF THE PETITIONER(S) : S. ALAGURAJAN

NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11

S.No.	Name (in Capital)	Represented by	Signature
1.	KANNAN P.T. FOR MIS. FOX MANDAL & ASSOCIATES.	ADVOLATE FOR RESPONDENTS	Kris.
2.	J. MANONAR,	coursel for R10 and R	11 Mesos
3.	K. RAMEAN & G. V. MOHAN KUMAR	Course for Respondention 7	
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	K. Romes H	cornel for	b.h

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ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Shri P T Kannan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 are present. Shri J Manohar, counsel for R10 & R11 present and filed vakalat on behalf of R10. Counsel for petitioner filed an affidavit showing proof of effecting service of notice on R5, R6 R10 & R12. The same is taken on record. Notices have been served. R5, R6 & R12 are called but absent. No representation. The service of notice on R5, R6 & R12 is held sufficient. In the circumstances, R5, R6 & R12 are proceeded ex parte. Counsel for respondents sought time to file counter. Time extended at request. Put up on 28/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)